

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

Hearing by Video Conferencing

O.A. No.060/00665/2020

Chandigarh, this the 15th of October, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Vijay Kumar S/o Sh. Anant Ram, working as Social Studies Master (TGT), (Group C), Govt. Model High School, Sector 25, Chandigarh and R/o H. No. 1178/1, Sector 42-B, Chandigarh, U.T.

....Applicant

(BY: Mr. Praveen Kumar Bhatia, Advocate)

Versus

- The Director School Education, Chandigarh Administration through Registrar Education (s), O/o Directorate of School Education, Chandigarh Administration, 1st Floor, Additional Deluxe Building, Sector 9-D, Chandigarh – 160009.
- 2. The District Education Officer, Sector 19, U.T. Chandigarh.
- 3. The Headmistress, Govt. Model High School, Sector 25, Chandigarh.

.... Respondents

ORDER(Oral)

SANJEEV KAUSHIK, MEMBER (J):

- Learned counsel for the applicant prays that the applicant be permitted to withdraw the O.A. to enable him to challenge the order rejecting his claim, by filing a fresh O.A. on the same cause of action.
- 2. Prayer is allowed.



3. The O.A. is disposed of as withdrawn, with the aforesaid liberty.

(AJANTA DAYALAN) MEMBER (A) (SANJEEV KAUSHIK) Member (J)

Place: Chandigarh Dated: 15.10.2020

'mw'